

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/174/2017

NAME OF THE PETITIONER(S) : SPEED MAIL DISTRIBUTION PVT LTD

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	S. SARASKUMAR	PCS for Applicant	<u>S. Sar</u>
2.	B. Sarathbabu	RoC, <del>Chennai</del>	<u>B. Sarathbabu</u>

ORDER

Mr. S. Saraskumar, PCS on behalf of the Applicant present. Mr. B. Sarathbabu,

Counsel for RoC present and filed counter. Heard. Reserved for order.

*-sd-*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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